

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY(PART-I-SECTION-1))
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
Directorate General of Foreign Trade
Udyog Bhawan: New Delhi

PUBLIC NOTICE NO. 64/(RE-2010)2009-2014
NEW DELHI: DATED: the 13th July, 2011

Subject: Modification of SIONs A-2913 and A-263 under Chemical & Allied Products Group.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14 and Paragraph 1.1 of the Handbook of Procedures (Vol. I) (2009-14), the Director General of Foreign Trade hereby makes amendments in SION A-2913 & SION A-263 in the Hand Book of Procedures(Vol. II) (updated as on 31.5.2009 and as amended thereafter), as under :

(i) SION A-2913

Existing Export Product Description	Modified Export Product Description
2,4 Xylidene thru 4 - Nitro Meta Xylene	2,4 Xylidine OR 2,6 Xylidine

(ii) SION A-263

Existing Export Product Description	Modified Export Product Description
Hyoscinen Butyl Bromide or Hyoscine Hydro Bromide	Hyoscinen Butyl Bromide OR Hyoscinen-N-Butyl Bromide OR Hyoscine Hydro Bromide

2. Effect of this Public Notice:

- (i) Description of the export product under these two SIONs have been modified.
- (ii) There is no other change. The number of inputs, their description & quantity permitted remains the same. The only change is in the name of export product in respect of both SIONs

(ANUP K. PUJARI)
DIRECTOR GENERAL OF FOREIGN TRADE

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